

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. No.460 of 1998
(OA No.1193 of 1997)

Date of order: 19.11.1998

Present: Hon'ble Mr. D. Purakayastha, Judicial Member
Hon'ble Mr. B. P. Singh, Administrative Member

JAHARLAL DAS GUPTA

VS

UNION OF INDIA & ORS.

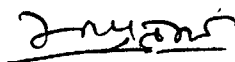
For the Applicant : Mr. S.R. Kar, counsel

For the Respondents: None

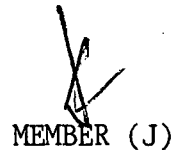
O R D E R

D. Purkayastha, JM

This MA has been filed with the prayer for expeditious hearing of the O.A. Heard the learned advocate for the applicant. The prayer is allowed. O.A. is fixed for hearing on 18.12.1998. Accordingly MA is disposed of .



MEMBER (A)


MEMBER (J)